

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4676 of 2015

Mahadeo Manjhi Petitioner

Versus

C.C.L. & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Gautam Kr. Singh, Advocate

For the Respondents : Ms. Ranjana Mukherjee, Advocate

Ms. Priti Sinha, Advocate

10/ 07.09.2021 Heard through V.C.

2. At the request of learned counsel for the petitioner,
to take instruction from his client, put up this case on
28.09.2021.

3. Ms. Ranjana Mukherjee and Ms. Priti Sinha, both
learned counsel are present for the contesting respondents.

(Deepak Roshan, J.)